

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

CIRCUIT SITTING AT INDORE

O.A.NO.508/2003

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

Indore, this the 11th day of August, 2003

Kumud Narayan Nagar
s/o Shri Shiv Narayan Nagar
Occupation-unemployed
R/o 102, Sanchar Nagar,
Kanadia Road
Indore (MP).

.. Applicant

(By Advocate: Sh. Rajender Tiwari)

Vs.

1. Union of India through
Secretary to the Govt. of India
Ministry of Personnel, Administrative
Reforms and Training
New Delhi.
2. The Union Public Service Commission
Dholpur House,
Shahjahan Road
New Delhi - 110 011.
through its Secretary. .. Respondents

O R D E R (Oral)

By Shri Shanker Raju, M(J):

Applicant, who applied for the
post of Mechanical Engineer in the Engineering
Services Examination, 2001 conducted by UPSC,
was declared successful on 1.6.2002 and was
subjected to medical^{examination} and antecedents⁴
verification
have been done. Despite this, applicant has
not been offered appointment.

Contd...2/-

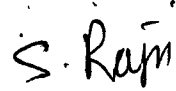
2. In view of the above, ends of justice would be met, if the respondents are directed to dispose of the pending claim of the applicant regarding his appointment to the post of Mechanical Engineer by treating the present OA as a supplementary representation and to pass a detailed and speaking order within three months from the date of receipt of a copy of this order. We order accordingly.

3. OA is disposed of accordingly. No costs.

Let a copy of this order along with a copy of the OA be sent to respondents.



(R.K. UPADHYAYA)
M(A)



(SHANKER RAJU)
M(J)

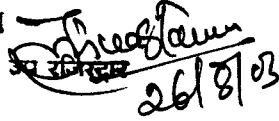
/rao/

पृष्ठांकन सं अं/न्या.....जबलपुर, दि.....

पत्तिलिपि अग्रेहित:-

- (1) सचिव, उच्च न्यायालय बार एसोसिएशन, जबलपुर
- (2) अध्यक्ष श्री/श्रीमती/कु.....के कारुंराल
- (3) अध्यक्ष श्री/श्रीमती/कु.....के कारुंराल
- (4) कोषपाल, कोषाल, जबलपुर न्यायापीठ
सूचना एवं आवश्यक कार्यवाही हेतु

Adhe.
CBPakar Indor -
RSP no 2 with petition


26/8/03

Issued
on 28.8.03
